

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 89 of 2017 (SZ)

Applicant(s)

Kunhikrishnan R,
Kannur District,
Kerala and 2 others.

Vs.

Respondent(s)

Union of India,
Rep by its Secretary,
Ministry of Environment and Forest,
Government of India,
New Delhi and 7 others.

Legal Practitioners for Applicant(s)

M/s. K.P.Pradeep
Jayakumar Naboothiri T.V.

Legal practitioners for respondent(s)

M/s. M. Sumathi for R1
M/s. Rema Smrithi VK for R2 to R4 & R5
M/s. Damodaran Kodoor for R6
M/s. Gokul Krishnan for R7 and R8

Note of the Registry	Orders of the Registrar
Order No. 2	<p>Date: 16.08.17</p> <p style="text-align: center;">Applicant counsel not present. M/s. Rema Smrithi files MoA for R2, R3. R1 files memo. R7, R8 counsel present.</p> <p style="text-align: center;">On request for filing reply by R2, R3 call on 28.08.2017 NFA.</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>